

SUPREME COURT OF INDIA

Divisional Manager, A.P. SRTC

Vs.

Kondi K. Rambabu

(S. P. Bharucha and Ruma Pal JJ.)

25.02.2000

ORDER

The Text below is only a summarized version of the order pronounced

This appeal is against the order of the High Court where it had ordered the Corporation to appoint the petitioner as cleaner. The question for consideration is whether High Court can pass order to make ends of law meet when there is no merit in the appeal. The Court allowing the appeal quashed the order of the High Court.